644. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has any proposal to make budgetary provisions to fulfil special needs of women farmers and for attaining socio-economic and technical empowerment, if so, the details thereof;

(b) whether the Government has taken any steps to ensure 30 per cent flow of funds for women farmers under all the sponsored schemes of the Central Government for development of Agriculture sector, if so, the details thereof; and

(c) whether the Government has conducted any study regarding participation and contribution of women in agriculture in the country, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes Sir. The guidelines of various Schemes, namely, Support to State Extension programmes for Extension Reforms; National Food Security Mission; National Mission on Oilseed & Oil Palm; National Mission on Sustainable Agriculture; Sub-Mission for Seed and Planting Material; Sub-Mission on Agricultural Mechanization and Mission for Integrated Development of Horticulture stipulate that States and other Implementing Agencies are required to incur at least 30% expenditure on Women Farmers.

‘Mahila Kisan Sashaktikaran Pariyojana (MKSP)’ which is a sub-component of National Rural Livelihood Mission (NRLM), has special budgetary provisions to meet the specific needs of women farmers and help them achieve socio-economic and technology empowerment. Funding support to the tune of upto 60% (90% for North Eastern States) for such projects is provided by the Government of India.

(c): Government has not conducted any study. Nevertheless, workforce participation rate as reflected in Census 2011 Report indicates women’s participation and contribution in agriculture sector, both as agricultural labour and cultivators.

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